

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 979
(TO BE ANSWERED ON THE 19th December 2018)

FLYING PROFESSIONAL IN KEY POSTS FOR NON-SCHEDULED OPERATORS

979. SHRI T. RATHINAVEL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the Aircraft Accident Investigation Bureau (AAIB) has recommended the Directorate General of Civil Aviation (DGCA) to ask all non-scheduled operators to have a flying professional at least at one of the key posts in the company;
- (b) if so, the details thereof;
- (c) whether it is a fact that this was based on the findings arising out of a crash of a helicopter that killed all five persons on board recently; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

a) & b) Aircraft Accident Investigation Bureau (AAIB) in their investigation report of accident to M/s United Helicharters Pvt. Ltd. Bell 212 helicopter VT-HGB on 29.09.2013 has recommended the following:

"DGCA may issue instructions that all the Non Scheduled Operators should have a flying (current) professional at least at one of the key post(s) to have a better control on operations from safety point of view"

In this regard, DGCA has mandated the compliance of this requirement in Appendix 'H' of CAP 3300 & 3400.

c) & d) The recommendation has been made in the investigation report of accident of a helicopter wherein 05 persons on board received fatal injury on 29.09.2013.
